NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No.61/560(6)/NCLT/AHM/2017(New) C.P. No. 131/560(6)/NCLT/AHM/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.08.2017</u>

Name of the Company:

Faisal Abdul Gaffar Kapadia & Ors.

Registrar of Companies

Section of the Companies Act: <u>Sections 560(6) of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. NAVIN K. PAHWA ADVOCATE PETITIONERS

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner. None present for Registrar of Companies.

List the matter on 16.08.2017 along with TP 61-A/2017 for hearing.

MEMBER JUDICIAL

Dated this the 8th day of August, 2017.